

Flight College, Indore

{ Shri Bhanu Prakash Singh:
*1607. { Shri Birendra Bahadur
Singh:

Will the Minister of Defence be pleased to state:

(a) whether there is any proposal to establish a Flight College at Indore and, if so, at what stage the scheme is; and

(b) whether the Maharani of Indore has made any contribution to facilitate the opening of this institution?

The Minister of State in the Ministry of Defence (Shri Raghuramaiah): (a). No, Sir.

(b). Does not arise.

'Sports Village' in Delhi

*1608. Shri Birendra Bahadur Singh: Will the Minister of Education be pleased to state:

(a) whether there is a proposal to establish a 'Sports Village' in Delhi;

(b) if so, what are the details of the scheme; and

(c) the progress made towards that end?

The Minister of Education (Dr. K. L. Shrimali): (a). Yes, Sir.

(b) and (c). The details have yet to be worked out by a Committee of the All India Council of Sports after a suitable plot has been secured.

Students' Participation in Politics

*1609. Shri P. R. Chakraverti: Will the Minister of Education be pleased to state:

(a) whether Government have any decision with regard to students' participation in politics, specially in demonstrations organised by political parties;

(b) whether the opinion of the Vice-Chancellors of the different Universities has been sought;

(c) if so, the nature of their recommendations; and

(d) whether Government convened any meeting of political parties to find out if any workable formula could be devised on an agreed basis?

The Minister of Education (Dr. K. L. Shrimali): (a). A statement is laid on the Table of the Sabha.

STATEMENT

It was decided that it would not be in the fitness of things to impose any kind of ban in this matter though it is certainly not desirable for students to participate in demonstrations. It was felt that the object could be achieved if educational authorities and educators bring home to students the undesirability of such demonstrations and take disciplinary action, if necessary, in really bad cases. It was also considered possible for educational authorities to take parents into their confidence through "Parent-Teacher Associations" so that the guardians/parents could prevent such activities on the part of their wards.

2. The above views were communicated to the State Governments and Union Territories with a request to issue necessary instructions to all educational institutions under their control.

(b) and (c). The opinion of the Vice-Chancellors was sought at the Vice-Chancellors' Conference held in June, 1960 and the Conference recommended that:—

"A convention of political parties be called to agree on a concord that they will desist from interference in the affairs of the Universities, directly or indirectly, in the interest of the future generation".

(d). No, Sir.